

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 21.02.2018 AT 10.30 AM

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| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | CA No. 79/252//HDB/2018 |
| NAME OF THE COMPANY | CTIL Media Private Limited |
| NAME OF THE PETITIONER(S) | CTIL Media Private Limited |
| NAME OF THE RESPONDENT(S) | Registrar Companies of Hyderabad |
| UNDER SECTION | Sec 252 |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
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Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
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None appears for the Applicant.

Post the case on 27.03.2018.


Member (T)


Member (J)

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